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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 16123/2022 and CM APPL. 50363/2022, CM APPL. 53367/2022

ADITI ANAND

..... Petitioner

Through: None.

versus

LADY HARDINGE MEDICAL COLLEGE AND ORS

..... Respondents

Through: Mr. Subhash Tanwar, CGSC with Mr. Sandeep Mishra and Mr. Ashish Choudhary, Advocates for UOI. Mr. T. Singh Dev, Ms. Anum Hussain and Mr. Tanishq Srivastava, Advocates for R-4.

+ W.P.(C) 16620/2022 and CM APPL. 261/2023

 SHUBHODEEP SARDAR
 Petitioner

 Through:
 None.

 versus
 Respondents

Through: Mr. Vineet Dhanda, CGSC with Mr. Vinay Yadav and Ms. Gurleen Kaur, Advocates for R-1 along with Mr. Kritagya, G.P.
Mr. Anuj Aggarwal, ASC with Mr. Aakash Dahiya, Advocate for R-2.
Mr. T. Singh Dev, Ms. Anum Hussain and Mr. Tanishq Srivastava, Advocates for R-3.
Mr. Mohinder J. S. Rupal and Mr. Hardik Rupal, Advocates

for University of Delhi.

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CORAM: HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

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ORDER 21.07.2023

1. None has appeared on behalf of the petitioners despite the matters being called out in the second round.

2. List on 27.07.2023.

PURUSHAINDRA KUMAR KAURAV, J

JULY 21, 2023/p/ss

Click here to check corrigendum, if any